

STATEMENT OF ACTION ON RECOMMENDATIONS IN ANNUAL REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES.

Shri Lal Bahadur Shastri: I beg to lay on the Table a statement of action taken or proposed to be taken on recommendations made by the the Commissioner for Scheduled Castes and Scheduled Tribes in his Annual Report for the year 1959. [Placed in Library, see No. LT-668/63.]

NOTIFICATIONS UNDER PERSONAL INJURIES (EMERGENCY PROVISIONS) ACT

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): I beg to lay on the Table a copy of each of the following papers under sub-section (7) of section 3 of the Personal Injuries (Emergency Provisions) Act, 1962:—

- (i) The Personal Injuries (Emergency Provisions) Scheme, 1962 published in Notification No. S.O. 40 dated the 5th January, 1963;
- (ii) The Personal Injuries (Emergency) Regulations, 1962, published in Notification No. S.O. 41 dated the 5th January 1963. [Placed in Library, see No. LT-669/63.]

12.08 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following four Bills passed by the Houses of Parliament and assented to by the President since a report was last made to the House on the 10th December, 1962:—

- (1) The Gift-tax (Amendment) Bill, 1962.
- (2) The Taxation Laws (Amendment) Bill, 1962.
- (3) The Manipur (Sales of Motor Spirit and Lubricants) Taxation Bill, 1962.

- (4) The Delhi Motor Vehicles Taxation Bill, 1962.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following twenty Bills passed by the Houses of Parliament and assented to by the President since a report was last made to the House on the 10th December, 1962:—

- (1) The Foreigners Law (Application and Amendment) Bill, 1962.
- (2) The Companies (Amendment) Bill, 1962.
- (3) The Electricity (Supply) Amendment Bill, 1962
- (4) The Hindu Adoptions and Maintenance (Amendment) Bill, 1962.
- (5) The Metal Tokens (Amendment) Bill, 1962.
- (6) The Pondicherry (Administration) Bill, 1962.
- (7) The Petroleum Pipelines (Acquisition of Right of User in Land) Bill, 1962.
- (8) The Defence of India Bill, 1962.
- (9) The Customs Bill, 1962.
- (10) The State-Associated Banks (Miscellaneous Provisions) Bill, 1962.
- (11) The Warehousing Corporations Bill, 1962.
- (12) The Personal Injuries (Emergency Provisions) Bill, 1962.
- (13) The Multi-unit Co-operative Societies (Amendment) Bill, 1962.
- (14) The Delimitation Commission Bill, 1962.
- (15) The Emergency Risks (Goods) Insurance Bill, 1962.